

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION

IA No. 3049/2024 - EXEMPTION FROM FILING O.T.

IA No. 14361/2024 - SUSPENSION OF SENTENCE)

WITH

SLP(Crl) No. 7226/2024 (II)

(FOR ADMISSION and IA No.106578/2024-EXEMPTION FROM FILING O.T.)

Date : 25-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s)

Mr. R.C.mishra, Sr. Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Mahendra Kumar, Adv.
Mr. Alok Kumar Dwivedi, Adv.
Mr. Ananya Mishra, Adv.
Mr. Ilin Saraswat, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Mr. Ashutosh Mishra, Adv.
Ms. Megha Gaur, Adv.

For Respondent(s)

Mr. Ajay Kumar Mishra, Ag, Up, Sr. Adv.
Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Mr. Ashutosh Mishra, Adv.
Ms. Megha Gaur, Adv.

Mr. Sidhartha Dave, Sr. Adv.
Mr. Chandra Bhushan Prasad, AOR
Ms. Pragya Priya, Adv.

Mr. Nilanjan Chatterjee, Adv.
Mr. Ravi Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 18.11.2024.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)